12.08 hrs.

MESSAGE FROM PRESIDENT

MR. SPEAKER: I have to inform the House that I have received following message dated the 1st March, 1982 from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on 18th February, 1982."

(Interruptions)

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, I would like to know whether the External Affairs Minister has been instructed to make a statement regarding the humiliation and insult of the Indian High Commission in Bangladesh.

श्री राजेश कुमार सिंह (फिरोजाबाद) अध्यक्ष महोदय, इस का मुल्क के मुफाद से सम्बन्ध है। आप इस पर विचार करें।

अध्यक्ष महोदय : जो भी इम्पार्टेंट बात होती है, उस पर विचार होता है। लेकिन एक ही दिन में सारी बात नहीं हो सकती।

(व्यवधान)

12.09 hrs.

MATTER UNDER RULE 377

(i) Need for providing facilities for construction of small cinema houses to give employment to educated youth in West Bengal

SHRI SATYAGOPAL MISRA (Tamluk): Sir, the incidence of large-scale unemployment in West Bengal and the acute need for opening up new opportunities for gainful work attuned to the inclinations and genius of the local people. In this State, a considerable number of talented young people would like to use their creative energy for the production of films, which also has large employment potential. Unfortunately, such creative ventures get inhibited because of the lack of sufficient outlook. Most of the cinema houses in this State are controlled by a limited number of exhibitors, who are more inclined to cater to the more lurid products coming out of Bombay and other places than to what are produced by local talent. One way tackling the problem would be to encourage the construction of large number of small cinema houses with a seating capacity—not exceeding, say, five hundred. Many young people would be willing to build such cinema houses, only provided some of the concessions available to other small-scale industries—including bank finance at concessional rates—are also made available to them.

In this connection, I may draw the attention of the House that the West Bengal Government has sent representations in this matter to the Industry Ministry, but the response has not been encouraging.

Under these circumstances, I urge upon the Government to re-examine the matter and agree to recognise the activity of construction of cinema houses upto a certain specification, a small scale industrial operation.

I demand that the concerned Minister make a statement in the House in this regard.

(ii) Need for providing employment to the landless and Scheduled Castes and Scheduled Tribes people of drought affected areas of Mirzapur, Banaras and Allahabad Districts.

श्री उमाकांत मिश्र (मिर्जापुर) : अध्यक्ष महयदय, मिर्ज़ापुर, बनारस, इलाहबाद थे विन्ध्य पवत के दक्षिण के पहाड़ी ग्रामीण क्षेत्रों में, जहां समय से वर्षा न होने

[श्री उमाकांत मिश्र]

के कारण आंशिक सूखे की स्थिति है खेतिहर मज़दूरों, आदिवासियों, हरिजनों के लिए रोज़गार का अभाव हो गया है। रोज़गार न मिलने के कारण इन क्षेत्रों के कई हज़ार लोग जीविका की तलाश में गांव छोड़ कर दर-दर भटक रहे हैं। उनके लिए परिवार का भरण-पोषण कठिन हो गया है। मिर्ज़ापुर में हलिया, लालगंज, मड़िहान, घोरावल, राबर्ट्सगंज, नगवा, चतरा, पोपन आदि ब्लाक, बनारस में नोगड़, बकिया ब्लाक, इलाहाबाद में मांडा, कोरांव ब्लाक में तत्काल राष्ट्रीय ग्रामीण रोज़गार योजना के अन्तर्गत बंधियों, नहरों, सड़कों, पुल-पुलियों, स्कूल भवनों आदि का निर्माण-कार्य तेज़ी से प्रारम्भ कराए जाने की आवश्यकता है, जिससे उक्त क्षेत्र के ग्रामीण मज़दूरों को रोज़गार मिल सके तथा साथ-साथ उपयोगी निर्माण कार्य भी सम्पन्न हो सकें। अन्यथा उक्त क्षेत्रों में भुखमरी की स्थिति उत्पन्न हो होने की संभावना है। आशा है सरकार तत्काल कदम उठायेगी।

12.11 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*].

(iii) CONTINUOUS INCREASE IN THE PRICE OF VANASPATI GHEE.

प्रो० निर्मला कुमारी शक्तावत (चितोड़गढ़) : उपाध्यक्ष महोदय, मैं आपकी आज्ञा से नियम 377 के अन्तर्गत निम्नलिखित विषय की ओर सरकार का ध्यान दिलाना चाहती हूं।

उपभोक्ता वस्तुओं में वनस्पति घी के मूल्यों में चिन्ताजनक वृद्धि होती जा रही है। इस समय मूल्य सूचक ग्राफ निरन्तर ही बढ़ रहा है। अभी हाल ही में 24 रु० प्रति टिन वृद्धि और हुई। इससे आम जनता के दैनिक प्रयोग में चिकनाई का स्थान रुखाई लेती जा रही है।

सरकार को आम उपभोक्ताओं को राहत दिलाने के लिए वनस्पति उद्योगों को चेतावनी देनी चाहिए कि वह मूल्यों में कमी लावें। आज स्थिति यह है कि आयातित तेल जो राज्य व्यापार निगम के द्वारा वनस्पति उद्योगों को वितरित किया जाता था अब कम हो गया है। इससे भी वनस्पति उद्योगों पर से सरकार का नियंत्रण कम हुआ है। मूल्य वृद्धि का कारण जमाखोरी भी है। कई व्यक्ति कृत्रिम अभाव पैदा करने के लिए वनस्पति तेल को दबा लेते हैं। ऐसे जमाखोरों से सरकार शक्ति से निपटे। सरकार को खाद्य तेलों का बफर स्टाक भी बनाना चाहिए। अच्छी फसल होने पर तथा आयात करके जिससे अच्छी फसल न होने पर भी नियन्त्रण रखा जा सकता है। वितरण प्रणाली को भी पुनः सक्षम बनाने की आवश्यकता है ताकि आम उपभोक्ताओं को राहत मिल सके।

(iv) BAN IMPOSED BY SAUDI GOVERNMENT ON HAJ PILGRIMS, ENTRY INTO SAUDI ARABIA BEFORE ID-UL-ZUHA

SHRI ZAINUL BASHER (Ghazipur): Sir, the Saudi Arabian Government have imposed a ban on the entry of Haj pilgrims before Id-Ul-Zuha. This has hurt the sentiments of a large number of Muslims all over the World including Indians. It is considered very auspicious in Islam to spend a month of Ramzan at the holy land of Prophet. I urge upon the Government to take up this matter with the Saudi Arabian Government to persuade them to allow the Haj pilgrims before Ramzan.

A large number of Indian Muslims prefer to go to the pilgrimage before Ramzan. If the ban by the Saudi Arabian Government continues, they will not be able to go there to spend their